



**Central Administrative Tribunal
Jammu Bench, Jammu**

T.A. No.62/3904/2020

This the 11th day of November, 2020

(Through Video Conferencing)

Hon'ble Mr. Rakesh Sagar Jain, Member (J)

Parvaiz Ahmad Rather, Aged 51 years, S/o Habibullah Rahter,
R/o Buchwara Dalgate, Srinagar.

...Applicant

(By Advocate : Mr. Mian Tufail Ahmad)

Versus

1. State of J&K through Commissioner/Secretary to Govt. Technical Education Department, Civil Secretariat Srinagar/Jammu.
2. Director, Technical Education, J&K Jammu/Srinagar.
3. Principal, Kashmir Govt. Polytechnic, Gogji Bagh, Srinagar.

...Respondents

(By Adv : Mr. Rajesh Thapa, DAG)



O R D E R (ORAL)

Learned counsel for the applicant submits that he does not want to press the present TA.

2. In view of the submission made by learned counsel for the applicant the present TA is dismissed as withdrawn. There is no order as to costs.

3. It is made clear that I have not entered into the merits of the case.

(Rakesh Sagar Jain)
Member (J)

Piyush